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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH CUTTACK

Original Application No.359 of 1993

Date of Decision: 27.7.1993

Pitambar Samal

Applicant(s)

VERSUS

Union of India & Others

Respondent(s)

(FOR INSTRUCTIONS)

1. Whether it be referred to reporters or not ? *ND*
2. Whether it be circulated to all the Benches of *ND* the Central Administrative Tribunal or not ?

1.24.1.1  
\_\_\_\_\_  
MEMBER (ADMINISTRATIVE)

27 JUL 93

*ND*  
27-7-93  
VICE-CHAIRMAN

CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH: CUTTACK

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Pitambar Samal

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VERSUS

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Respondents

For the applicant:

M/s. Deepak Misra  
A. Deo, B. S. Tripathy  
P. Panda, D. K. Sahu  
A. Mishra, Advocates

For the respondents

Mr. Ashok Mishra,  
Sr. Standing Counsel  
(Central Government)

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C O R A M:

THE HONOURABLE MR. K. P. ACHARYA, VICE-CHAIRMAN

AND

THE HONOURABLE MR. H. RAJENDRA PRASAD, MEMBER (ADMN)

...

JUDGMENT

MR. K. P. ACHARYA, VICE-CHAIRMAN: With the consent given by the counsel for both sides, we have heard this case on merits and we propose to dispose it of finally without unnecessarily keeping this matter pending.

2. There was a vacancy in the post of E.D.B.P.M. in Nuagaon Post Office under S.D.I. (P), Patamundai. The petitioner has been appointed to the said post while process for regular selection to the said post is in force as submitted by Mr. Hota, Superintendent of Post Offices, Cuttack, North Division. Since the final selection has not yet been completed, we are not prepared to allow the petitioner to work on regular basis. Mr. Ashok Mishra, learned Standing Counsel, being instructed by Mr. Hota, Superintendent of Post Offices, tells us that the case of the petitioner along with others would be considered for final selection. In

such circumstances, we do not like to interfere with this matter at present. There is no merit in this application which stands dismissed leaving the parties to bear their own costs.

3. We would further direct that the selection process must be completed within 45 days from to-day. Till then the petitioner to continue in the said post.

4.9.93  
MEMBER (ADMINISTRATIVE)

27.7.93

27.7.93  
VICE-CHAIRMAN

Central Administrative Tribunal  
Cuttack Bench Cuttack  
dated the 27.7.1993/B.K.Sahoo